

13

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. No. 57/219/NCLT/AHM/2016 (New)
C.P. No. 9/219/CLB/MB/2014 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017**

Name of the Company: Anil Kumar Poddar
V/s.
Osian Industries Ltd.

Section of the Companies Act: Section 219 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------------------------	-------------	----------------	-----------

1.	ANIL KUMAR PODDAR	Anil Kumar Poddar		Anil K Poddar
----	-------------------	-------------------	--	---------------

2.				
----	--	--	--	--

ORDER

Petitioner Mr. Anil Kumar Poddar present. None present for Registrar of Companies. None present for Respondent.

Petitioner wants to obtain copies of ROC report.

List the matter on 29.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 31st day of July, 2017.